NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.07/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.38/2006		
NAME OF THE COMPANY	Krishna Metal Industries Pvt. Ltd		
NAME OF THE PETITIONER(S)	Vijay Kumar goyal & (03) Others		
NAME OF THE RESPONDENT(S)	Krishna Metal Industries Pvt. Ltd & (04) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. chidambaran	PS	9849056652	4

Heard Shri Sai Vihari, Ld. Counsel for Shri S. Mukundan, Ld. Counsel for the Petitioner and Shri S. Chidambaram, Ld PCS for the Respondent. The Learned Counsel have submitted a memo dated 20.12.2018 across the Bench. However, the details of plant and machinery situated in Hyderabad are not furnished. The Petitioners are directed to furnish all the details of plant and machinery within 3 days directly to the Auditor for the purpose of valuation. along with supporting details.

Member (T)

Member (J)

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